

7

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 9/2016 & 14/2016 with
TP No. 131/397-398/NCLT/AHM/2016 (New)
CP No. 60/397-398/CLB/MB/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017**

Name of the Company: Mourad M. Fahim & Anr.
V/s.
MG Well Solutions Project International Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Karan Sanghani (for M.R. Bhatt & Co)	Advocate	for the original Petitioners	Bhatt
2.	Sushma Nagaraj i/b Converse Law LLP	Advocate	for Respondent Nos. 1 to 6	Sushma Nagaraj

ORDER

Learned Advocate Mr. Karan Sanghi i/b M.R. Bhatt & Co. present for the Original Petitioner. Learned Advocate Ms. Sushma Nagaraj i/b Converse Law LLP present for Respondent No. 1 to 6.

At request of Petitioner Counsel and Respondent Counsel on the ground that Settlement talks are in progress

List the Matter on 03.08.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of May, 2017.